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SLP(C)No. 6486-6487 OF 2003  
ITEM No.9

Court No. 5

SECTION IIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.6486-6487/2003

(From the judgement and order dated 19/12/2002 in ITA 69/01 & ITA  
70/01 of The HIGH COURT OF KARNATAKA AT BANGALORE)

M/S. MANGALORE GANESH BEEDI WORKS

Petitioner (s)

VERSUS

COMMNR. OF INCOME TAX, MYSORE & ANR.

Respondent (s)

(With prayer for interim relief)

Date : 25/04/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s) Mr. H.N. Salve, Sr. Adv.  
Mr. A.M. Singhavi, Sr. Adv.  
Mr. Sunil Dogra, Adv.  
Mr. Manu Nair, Adv. for  
M/s Suresh A. Shroff & Co.,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T..J.  
.SP2

List these matters before a Bench of which Hon'ble  
Mr. Justice N. Santosh Hegde is not a member.

.SP1

(R.K. Dhawan)  
Court Master

(Prem Prakash)  
Court Master